(9)

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA./TA/MP No. 171/99

Rajesh Sood Versus UOI & ors.

Date of Order	Orders
24.11.2000	None present for the applicant. Mr. V.S. Gurjar - Counsel for resp. No.1. None for ~~other~~ respondents No.2. Mr. U.D. Sharma - Counsel for R.3. On a perusal of the order sheet it appears that none was appeared on behalf of the applicant on 24.8.2000, 28.6.2000, 3.5.2000 and on 7.1.2000. It appears that the applicant lost interest in the O.A, therefore the O.A is dismissed in default for non prosecution on the part of the applicant. GOPAL SINGH ADMINISTRATIVE MEMBER S. K. Agarwal Member (Judicial)
Recd copy Minister prv. Jaipur 27-11-2000	
Recd copy 27/11	
Recd copy 27/11/2000	
copy sent to applicant 37-47 date 30/11/00	